THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No. HCM.II/333/2013/ 3409

Dated 14th November, 2014

Hon'ble the Chief Justice (Acting), High Court of Meghalaya, in exercise of power under Rule 7(B)(5) of the High Court of Meghalaya Rules, 2013 is pleased to transfer and post the following Judicial Officers as under:-

| Sl. No. | NAME | GRADE | PRESENT POSTING | NOW TRANSFERRED AS |
|------------|--------------------|-----------------------------|---|--|
| 1 | Shri W. Diengdoh | Grade I Judicial Officer | Registrar General High Court of Meghalaya | District & Sessions Judge, Williamnagar |
| 2 | Smti Belma Mawrie | Grade I Judicial Officer | District & Sessions Judge, Nongstoin | OSD, High Court of Meghalaya |
| 3 | Smti Gasalynn Rani | Grade I Judicial Officer | District & Sessions Judge, Williamnagar | District & Sessions Judge, Nongstoin. |

The above incumbents who are now functioning in their respective posts are to hand over charge with immediate effect to their successors in Office, and to take over the charge of new assignment within a week.

By Order,

REGISTRAR

Copy for information to:-

- 1. The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications effecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
- 2. The Accountant General (A&E), Meghalaya, Shillong.
- 3. Shri W. Diengdoh, Registrar General, High Court of Meghalaya, Shillong.
- 4. The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 5. The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.
- 6. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.
- 7. The Treasury Officer, Shillong North Treasury, Shillong.
- 8. The Treasury Officer, Nongstoin.
- 9. The Treasury Officer, Williamnagar.
- 10. The District and Sessions Judge, Shillong..
- 11. The District and Sessions Judge, Jowai.
- 12. The District and Sessions Judge, Nongpoh.
- 13. The District and Sessions Judge, Tura
- $14.\ Smti.\ Belma\ Mawrie,\ District\ \&\ Sessions\ Judge,\ Nongstoin.$
- 15. Smti. Gasalynn Rani, District & Sessions Judge, Williamnagar.
- 16. The Librarian-cum-Research Officer, High Court of Meghalaya, Shillong.
- 17. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
- 18. The Director printing and Stationary Government of Meghalaya, with a request to publish the said notification in the next issue of the Gazette.
- 19. Office File.

REGISTRAR